OFFICE OF THE DISTRICT JUDGE, NADIA AT KRISHNAGAR

$\underline{C} \ \underline{O} \ \underline{R} \ \underline{R} \ \underline{I} \ \underline{G} \ \underline{E} \ \underline{N} \ \underline{D} \ \underline{U} \ \underline{M}$

Employment Notification No. 11 dated Krishnagar, the 4th day of March, 2020

This Notification is Corrigendum to the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020.

Corrigendum No. I.

The following List-A, List-B and List-C are the Addendum to the List-3 (Final Panel of the Provisionally Selected Candidates for the post of Group-D (Night Guard), List-4 (Panel of Wait Listed Candidates for the Post of Group-D (Night Guard) and List-6 (Panel of Wait Listed Candidates for the Post of Group-D (Farash) respectively of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020.

LIST - A				
FINAL PANEL OF THE PROVISIONALLY SELECTED CANDIDATES FOR THE POST OF GROUP- "D" (NIGHT GUARD) (Arranged in order of merit)				
SL. NO.	ROLL NO.	NAME OF THE CANDIDATE		
(OTHER BACKWORD CLASS-A)				
1	NAD2019310431	SAHIRUL ISLAM SK		
(OTHER BACKWORD CLASS-B)				
1	NAD2019314655	NABIN PAL		
End of List - A				

LIST - B				
PANEL OF THE WAITLISTED CANDIDATES FOR THE POST OF GROUP- "D" (NIGHT GUARD) (Arranged in order of merit)				
SL. NO.	ROLL NO.	NAME OF THE CANDIDATES		
9.	NAD2019314021	TARIKUL ALAM (OBC-A)		
10.	NAD2019310321	MANIK PANDIT (OBC-B)		
End of List - B				

LIST-C				
PANEL OF THE WAITLISTED CANDIDATES FOR THE POST OF GROUP- "D" (FARASH) (Arranged in order of merit)				
SL. NO.	ROLL NO.	NAME OF THE CANDIDATES		
9.	NAD2019321772	TAMJIT ALI GHARAMI [OBC-A]		
End of List - C				

OFFICE OF THE DISTRICT JUDGE, NADIA AT KRISHNAGAR

Corrigendum No. II.

a) In **Serial No.2** of the **List-2** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the category shall be read as **"(SC)"** instead of **"(UR)"**.

b) In **Serial No.3** of the **List-2** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the Name shall be read as **"PRIYANKAR"** instead of **"PRIYANKA"**.

c) In **Serial No.4** of the **List-3** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the Roll No. shall be read as **"NAD2019313956"** instead of **"NAD2019314034"**.

d) In **Serial No.1** of the **List-4** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the category shall be read as **"(OBC-B)"** instead of **"(UR)"**.

e) In **Serial No.2** of the **List-4** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the category shall be read as **"(OBC-B)"** instead of **"(UR)"**.

f) In **Serial No.3** of the **List-4** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the category shall be read as **"(SC)"** instead of **"(UR)"**.

g) In **Serial No.4** of the **List-4** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the category shall be read as **"(SC)"** instead of **"(UR)"**.

h) In **Serial No.4** of the **List-5** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the Name shall be read as **"SWARUP KUMAR GHOSH"** instead of **"SWARUP KR. GHOSH"**.

i) In **Serial No.4** of the **List-6** of the Employment Notification No. 09 dated Krishnagar, the 3rd day of March, 2020, the category shall be read as **"(SC)"** instead of **"(UR)"**.

District Judge, Nadia and Chairman, District Recruitment Committee